

Fixation of Pay Scales of Clerks on S. E. Railway

*1568. **Shri Indrajit Gupta:** Will the Minister of Railways be pleased to state:

(a) whether the fixation of pay, according to the authorised scales of October, 1960, of clerks of the South Eastern Railway Head Office has not yet been done;

(b) if so, the reason for such delay; and

(c) whether the clerks concerned will be safeguarded against loss of their increased Provident Fund benefits, if their pay fixation is not completed by the 31st March, 1961?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). Out of 3500 clerical staff, 3455 have already been brought on to the authorised scales. The authorized scales for the remaining 45 have been notified in March 1961; and they will be brought on to authorized scales as soon as they exercise the necessary option.

(c) The emoluments will be revised *w.e.f.* 1st July 1959 or subsequent date, if any, with effect from which the employees choose to opt for the authorized scales and, therefore, question of loss of the kind envisaged by the Member does not arise.

Coal Washery for Railways

*1571. **Shri Ajit Singh Sarhadi:** Will the Minister of Railways be pleased to state:

(a) whether there is any proposal under consideration to have a non-coking coal washery of its own by the Railways for adequate supply of such coal to it; and

(b) if so, whether the Planning Commission has approved of such proposal?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) No, Sir.

(b) Does not arise

Production of Sugarcane

*1576 { **Shri P. C. Borooah:**
Shri Ram Krishan Gupta:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether there has been an unexpected rise in the production of sugarcane this year in the country;

(b) if so, whether crushing of the sugarcane is causing concern; and

(c) what steps are being taken to handle the situation?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) Yes, Sir, the production of sugarcane is expected to be more this year.

(b) and (c). The financial and other difficulties of the factories are being looked into with a view to ensuring that all the cane available is crushed.

Ticketless Travel

3346. { **Shri D. C. Sharma:**
Shri Prakash Vir Shastri:
Shri Anirudh Sinha:

Will the Minister of Railways be pleased to state:

(a) the number of ticketless travellers detected during 1960-61 as compared to the figures for 1959-60;

(b) on which Railway there was the largest detection of such ticketless travellers;

(c) the amount of fines realised from the ticketless travellers during the same period;

(d) the amount spent over the checking staff during the period; and

(e) what was the percentage of students and Government employees among these ticketless travellers?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (d).

A statement is laid on the Table of House. [See Appendix V, annexure No. 53].

(e) Separate statistics of Government servants and students detected travelling without tickets are not maintained.

Shipping Freight Rates

3347. Shri Ram Krishan Gupta: Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 893 on the 14th December, 1960 and state:

(a) whether Government have considered the proposal for taking statutory powers to regulate freight rates in overseas trade on the lines of American Law on the subject;

(b) if so, the results thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The matter is still under consideration in consultation with the Shipping interests concerned.

Central Board of Irrigation and Power

3348. Shri Ram Krishan Gupta: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 2022 on the 19th December, 1960 and state:

(a) the main recommendations of the 32nd Annual Session of the Central Board of Irrigation and Power held in New Delhi;

(b) whether Government have considered them; and

(c) if so, the decisions taken thereon?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). A statement is laid on the Table of the House. [See Appendix V, annexure No. 54].

Pilot Projects for Intensified Food Output

3349. { **Shri Ram Krishan Gupta:**
Shri Supakar:
Shri Hem Raj:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 971 on the 19th December, 1960 and state the further progress since made in starting some pilot projects for intensified food output with West German aid?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): The report of the German Agricultural Delegation which visited India during October—December, 1960 is still awaited.

Complaints at Manmad Station

3350. Shri Pangarkar: Will the Minister of Railways be pleased to state:

(a) the number and nature of complaints lodged at Manmad Junction Station of Central Railway during the year 1960-61 so far; and

(b) the nature of action taken on those complaints?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) During the period 1st April, 1960 to 28th February, 1961, 77 complaints were recorded in the complaint Book kept at Manmad Junction.

The nature and number of complaints are as follows:

Nature	Number
(1) Inefficiency.	2
(2) Irregular working of Commercial staff such as late opening of booking windows, absence from duty, refusal to book goods.	1
(3) Irregular train service.	15
(4) Mechanical defects, i.e., fans and lights not working properly.	2
(5) Unsatisfactory catering arrangements.	6